

CORRIGENDUM

In the Invitation for **Expression Of Interest in The Coromandel Granites (I)Ltd** having a unit processing granite stones at Nallaganakoothapalli village, Sholagiri Taluk, Krishnagiri District dated 26.03.2024, the schedule of time for submission of EOI is modified, mentioned against Columns 10 to 15 as hereunder, in terms of Sub Regulation 4A of Regulation 36 a of IBBI (Insolvency Resolution Process For Corporate Persons) Regulations 2016

10	Last date for receipt of expression of interest	30.04.2024
11	Date of issue of provisional list of prospective resolution applicants	05.05.2024
12	Last date for submission of objections to provisional list	10.05.2024
13	Date of issue of final list of prospective resolution applicants	15.05.2024
14	Date of issue of IM, evaluation matrix and request for resolution plans to prospective resolution applicants	20.05.2024
15	Last date for submission of resolution plans	19.06.2024

All other terms and conditions in the Invitation for EOI dated 26.03.2024 shall remain the same.

Those who had already submitted their EOI need not submit it again.

Perumal Ulaganathan
(Perumal Ulaganathan)

Chennai-37
18.04.2024

IBBI/IPA-001/IPP00970/2017-2018/11600

Resolution Professional Coromandel Granites (I) Limited

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